

DEBTS RECOVERY TRIBUNAL-II, DELHI

GOVERNMENT OF INDIA/MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
JEEWAN TARA, 4th FLOOR,
PARLIAMENT STREET, NEW DELHI

Dated :-02/05/2017

Applications are invited from eligible Candidates of Central Government/State Government/Courts for filling up of the following vacant posts in Debts Recovery Tribunal-II, Delhi on transfer on deputation basis:-

Private Secretary – (01 Post by Promotion/Deputation only) – (PB-2 Rs.9300-34800+GP 4600/- Pre-revised)

Eligibility: - Holding analogous post on regular basis and having a degree from a recognized University, or Stenographer Grade “C” with eight years regular service in the scale of pay of Rs.9300-34800+GP 4200/- or equivalent.
Desirable – Preference will be given to persons having experience in legal or judicial work.

Assistant – (01 Post by Promotion/Deputation only) – (PB-2, Rs.9300-34800+GP 4200/- Pre-revised) Eligibility: Holding analogous posts on regular basis and having a degree from a recognized University, or UDC with eight years regular service in the scale of pay of Rs.5200-20200 + GP 2400/- or equivalent.
Desirable: Preference will be given to persons having experience in legal or judicial work.

Accounts Assistant – (01 Post by Promotion/Deputation only) – (PB-2, Rs.9300-34800+GP 4200/- Pre-revised) Eligibility: Holding analogous posts on regular basis; or with three years regular service in the pay scale of Rs.9300-34800+GP 4200; with eight years regular service in the pay scale of Rs.5200-20200+GP 2400 or equivalent and having experience of working as Accountant, Preference will be given to those having undergone training in Cash and Accounts.

Recovery Inspector – (01 Post by Promotion/Deputation only) – (PB-2 Rs.9300-34800+GP 4200/- Pre-revised) Eligibility: - Holding analogous post in the Central Government/State Governments or in Courts and having degree from a recognized University; or Court Masters with eight years regular service in the scale of Rs.4000-100-6000 or equivalent

U.D.C. - (01 Post by Promotion/Deputation only) (In Anticipation) – (PB-1, Rs.5200-20200+GP 2400/- Pre-revised) Eligibility:- Holding analogous post or LDC having eight years regular service in the scale of Rs.5200-20200+GP 1900/- or equivalent.

L.D.C. - (01 Post by Promotion/Deputation only) (In Anticipation) – (PB-1, Rs.5200-20200+GP 1900/- Pre-revised) Eligibility:- Holding analogous post on regular basis and should have matriculate or equivalent with a minimum speed of 30 w.p.m. in English typewriting.

The period of deputation including the period of deputation in another ex-cadre post held immediately preceding the appointment in the same or some other organization/department of the Central Government should ordinarily not exceed 3 years. The maximum age limit of the applicant shall be 56 years on the last date of receipt of the application. The candidates selected will be appointed on deputation basis for a period of one year in the first instance, which may curtailed/extended up to three years. The pay of the officer selected for appointment on deputation basis will be regulated in terms of DOPT's O.M.